

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/41(KB)2024
IN
C.A.(CAA)/198(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	KAMPER FINANCE & SECURITIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioner

Ms. Aisha Amin, Adv.]

Mr. Alok Tandon, RD-JDR] For the Registrar of Companies

ORDER

1. Ld. Counsel appearing on behalf of the Petitioner present.
2. Heard, **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**